

**[ SCHEDULE - I ] FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
FOR THE ATTENTION OF THE CREDITORS OF WEAVERLY JUTE MILLS PRIVATE LIMITED

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor	WEAVERLY JUTE MILLS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08-04-2011
3.	Authority under which corporate debtor is incorporated/registered	RoC-Kolkata
4.	Corporate Identity No. of corporate Debtor	UI 7125WB2011PTC161596
5.	Address of the registered office and principal office (if any) of corporate Debtor	5, CLIVE ROW 2ND FLOOR, ROOM NO-51 KOLKATA -700001, WEST BENGAL IN
6.	Insolvency commencement date in respect of corporate debtor	15 November 2022
7.	Estimated date of closure of insolvency resolution process	14 May 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: CA Swarup Ghosh Regn No.: IBBI/IPA-001/IP-P01010/2017-18/11661
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 53C/4, Dr Suresh Chandra Banerjee Road, Beliaghata, Kolkata - 700010, West Bengal, India Email: swarupghosh1@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution Professional	1716, Rajdanga Main Road, Block- EF-4, BEACON Building, Opposite: P.Majumdar Haltu Bridge, Kolkata - 700107, West Bengal, India <b>Email: cirp.wjmpl@gmail.com</b>
11.	Last date for submission of claims	<b>1st December 22</b> (IRP became knowledgeable of Order of Hon'ble NCLT Kolkata on 18th Nov 2022) claim period extended by 2 days
12.	Classes of creditor, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information available with the IRP till date
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> or Physical Address Point No. 10 (b) Not applicable as per the information available with the IRP till date

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the WEAVERLY JUTE MILLS PRIVATE LIMITED on 15 Nov 2022.

The creditors of WEAVERLY JUTE MILLS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 30 November 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

**CA Swarup Ghosh (Interim Resolution Professional)**  
IBBI/IPA-001/IP-P01010/2017-18/11661

Date: 20 Nov 2022

In the matter of WEAVERLY JUTE MILLS PRIVATE LIMITED

Place: Kolkata

Original publication done on 20th Nov22 in Financial Express Page 14, Corrigendum Published on 22nd Nov 22

As the size with clear picture is exceeding, sending in the format (with in 3Mb)

Corrigendum Published on 22nd Nov 22, Page 5 stating " Public Announcement Notice of **Weaverly Jute Mills Private Limited** which was published on 20.11.2022 stating "submit their claims with proof on or before 30 November 2022". The aforesaid date to be read as **1st December 2022** instead of 30 November 2022. The Error is regretted, Date: 22.11.2022

swarup Ghosh

